1 Comments

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 43/59/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

Name of the Company:

Smt. Abha Goenka & Ors

V/s.

CTM Syntex (India) Ltd & ors.

Section of the Companies Act:

Section 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. NAVIN PAHWA	SR. ADV	Respondent	·
2. RITU SHAM FOR THAKKAR AND PAHWA	APV,		
CS Palak Shas for on behalf of Curpi Thapaed ASS.	CS	Applicant	

<u>ORDER</u>

Learned PCS Ms. Palak Shastri i/b Learned PCS Ms. Shilpi Thapar present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

Respondent filed reply affidavit.

Rejoinder filed by Petitioner.

At request of learned Counsel for Respondent.

List the matter on 12.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 17th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL